

22.4.88

Sh. Virena prachi Counsel
for an Applicant.

Sh. R. K. Soni, Counsel for R-1 & 2

Sh. S. K. Malik, Counsel for
R-3.

D. B. not formed Pursuant
for admission/direction
bearing on 6/7/1999.

[Signature]
Court Master

Part II and III destroyed
in my presence on 11.7.06
under the supervision of
Section Officer (I) as per
order dated 16.7.06

06/7/99

None present for the applicant
Mr. R. K. Soni, Counsel for the respondents

May be listed for

admission on 22/7/99.

[Signature]
Gopal Singh
Adm. Member

[Signature]
A. K. MISRA
Judl. Member

Section Officer (Record)

Order dated
22-7-99

Copy received
by Applicant.
ADP received
and placed
at P.T.I.

22/07/99

None present for the applicant even
on second round at 12.45 Pm.

Shri K. K. Maheshi, Adv., Brief
holder for Mr. R. K. Soni, Counsel
for the respondents Nos. 1 and 2.
Shri S. K. Malik, Counsel for the
respondent No. 3.

The case is dismissed in
default.

[Signature]
Gopal Singh
Adm. Member

[Signature]
A. K. MISRA
Judl. Member

order copy
dt-22/7/99
Sent to Applicant
Vide
NO 224
dt-29/7/99

[Handwritten notes and signatures]
R. K. Soni
S. K. Malik